

खान मालिकों, श्रमिकों और अन्य सरकारी समितियों को उपदान तथा ऋण मंजूर करने की व्यवस्था है। वर्तमान योजनाओं के अन्तर्गत खान मालिकों को और राज्य सरकारों को कुएं खोदने और जल सप्लायी करने की योजनाओं को चलाने के लिए उपदान मंजूर करने की भी व्यवस्था है। इसके अलावा, ग्रावास और पानी की सप्लायी की योजनाओं के कार्यक्रम पर विशेष ध्यान देने का विचार है। इन योजनाओं का चौथी पंचवर्षीय योजना काल में खूब विस्तार किये जाने की आशा है।

Telephone Connections to Social Workers and Publicmen in New Delhi

1851. SHRI M. L. SONDHI : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the names and addresses of persons who have obtained telephone connections as social workers and publicmen in the exempted category in New Delhi, during the year 1968 ; and

(b) what principles have been followed in granting telephone connections to these persons ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Requisite information is being collected and will be placed on the Table of the Sabha shortly.

(b) Applicants in exempted (now called 'Special') Category under 'Public-Men' are registered on the waiting list on production of certificates from an MP, a Member of the Municipal Corporation or a Member of the Telephone Advisory Committee, and from the concerned Associations in support of their social activities. 'Special' category, comprises of several other groups as well e.g. Registered Medical Practitioners, Public Institutions, Representatives of the Press, Small Scale Industries and Agricultural farms etc. 15% of new connections are reserved for this category and 50% thereof are given in turn according to the date of registration and the remaining 50% are given on out of

turn basis on the recommendations of the Telephone Advisory Committee.

संचार विभाग की रिपोर्ट

1852. श्री भारत सिंह चौहान : क्या सूचना तथा प्रसारण और संचार मंत्री संचार विभाग, उसके अधीनस्थ तथा सम्बद्ध कार्यालयों से सम्बन्धित सब प्रकारों के आयुक्तों, अध्यक्षों, दलों, और समितियों द्वारा गत तीन वर्षों में प्रस्तुत तथा प्रकाशित प्रतिवेदनों के नाम, उनके प्रकाशन की तिथियाँ, भाषायें, मूल्य और उनकी उपलब्धि की स्थिति के बारे में बताने की कृपा करेंगे।

सूचना तथा प्रसारण मन्त्रालय और संचार विभाग में राज्य मंत्री (श्री शेर सिंह) : अपेक्षित सूचना प्रदान करने वाला एक विवरण सभा पटल पर रखा है [पुस्तकालय में रखा गया] देखिये संख्या LT - 218/89]

Medical Reimbursement to P & T Employees of Jabalpur

1853. SHRI BABURAO PATEL :
SHRI YASHWANT SINGH
KUSHWAH :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) names and designations of postal and telegraph employees of Jabalpur and the amount of frauds involved by way of medical reimbursements and the manner in which the frauds were committed ;

(b) the names of the chemists and authorized doctors involved in the above cases and the action taken against them ;

(c) the names and designations of the eleven persons prosecuted by the Central Board of Investigation and the charges and sections under sections under which they have been prosecuted ;

(d) whether the C.B.I. investigation has had any salutary effect resulting in the reduction of the crime and if so, to what extent ; and

(e) the precise measures taken to prevent such frauds in the future ?